

JUDGMENTS FOR THE MONTH OF MAY, 2011

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	2 nd	Co.Pet. 10/2002	CALIFORNIA PACIFIC TRADING COR VS KITPLY INDUSTRIES LTD	Company Petitions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
2	3 rd	Mat.App. 22/2009	PRADIP NATH VS SMT. REENA NATH	Family Court Appeals.	HON'BLE THE CHIEF JUSTICE MR. MADAN B LOKUR THE HON'BLE MR. JUSTICE A. C. UPADHYAY
3	4 th	WP(C) 1959/2011	SAHABUL HUSSAIN VS THE UNION OF INDIA & ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
4	5 th	WP(C) 10/2010	BIMALENDU ROY VS STATE OF MIZORAM & 5 ORS	Settlement of Forest Produce.	THE HON'BLE MR. JUSTICE B.K. SHARMA
5	10 th	Crl.Rev.P. 378/2003	BIMAN GHOSH AND ANR VS STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE B.D. AGARWAL.
6	10 th	WP(C) 5607/2006	SMT. REKHA DEVI VS THE STATE OF ASSAM & ORS	Salary and allowances.	THE HON'BLE MR. JUSTICE BD AGARWAL
7	10 th	Co.Pet. 3/2010	ASHOK KUMAR AGARWAL VS ADHUNIK CEMENT LTD.	Company Petitions	HON'BLE MR. JUSTICE HRISHIKESH ROY
8	10 th	Crl.Rev.P. 92/2011	TRIDIB DATTA CHOUDHURY VS PINAK BHATTACHARJEE	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE BD AGARWAL
9	13 th	WA 53/2011	SHRI TUSHAR KANTI MAZUMDAR VS THE STATE OF ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR JUSTICE T VAIPHEI THE HON'BLE MR JUSTICE AC UPADHYAY
10	16 th	Mat.App. 5/2004	SRI ARUNJYOTI DUTTA VS SMT. RUPALI BURAGOHAIN	Other First Appeals.	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR THE HON'BLE MR. JUSTICE A. C. UPADHYAY
11	16 th	Mat.App. 20/2005	SRI PRADIP DUTTA VS SMT. PARINITA DUTTA HAZARIKA	Family Court Appeals.	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR THE HON'BLE MR. JUSTICE A. C. UPADHYAY
12	18 th	WA 152/2006	UNION OF INDIA VS MD. ESA ALI	Writ Appeals under the Gauhati High Court Rules.	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR

					HON'BLE MR. JUSTICE A.C. UPADHYAY
13	19 th	WP(C) 8364/2004	UMA KANTA MILI VS PUNJAB NATIONAL BANK AND OTHERS	Major punishment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
14	19 th	WP(C) 2848/2005	SADANANDA DAS VS THE STATE OF ASSAM AND ORS	Retirement benefits.	HON'BLE MR. JUSTICE HRISHIKESH ROY
15	19 th	Crl.Rev.P. 290/2007	ABDUL KAMAL @ KAMALUDDIN VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE B D AGARWAL
16	19 th	WP(C) 5768/2009	ABDUL HAKIM MIAH @ ABDUL HAKIM VS THE STATE OF ASSAM AND ORS	Election of office bearers of Co-Operative Societies.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
17	19 th	WP(C) 2030/2011	DR.SUKALYAN DEY VS THE STATE OF ASSAM AND ORS	Admissions in Post Graduate Degree and Diploma courses in Medical College	THE HON'BLE MR JUSTICE HRISHIKESH ROY
18	20 th	Crl.A. 20/2003	JAINAL HAQUE VS STATE OF ASSAM	Appeals against conviction for offences under IPC.	HON'BLE MR. JUSTICE P.K. MUSAHARY
19	20 th	Crl.Rev.P. 418/2003	ANIL DAS VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE P K MUSAHARY
20	20 th	Crl.A. 94/2006	HOREN BORAH VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	HON'BLE MR. JUSTICE P.K. MUSAHARY
21	20 th	Crl.Rev.P. 88/2006	RATNESWAR SAIKIA VS KALPANA SAIKIA	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE P.K.MUSAHARY
22	20 th	Crl.A. 130/2009	SRI JAMES MORAN, VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE P.K.MUSAHARY
23	24 th	WP(C) 5666/2000	SHRI KUSHAL CHANDRA HAZARIKA VS THE STATE OF ASSAM & ORS.	Promotion.	THE HON'BLE MR. JUSTICE I. A. ANSARI
24	24 th	WP(C) 7864/2003	BIPULANANDA PATHAK VS THE STATE OF ASSAM & ORS.	Seniority.	THE HON'BLE MR. JUSTICE I. A. ANSARI
25	24 th	WA 421/2010	ALI AHMED MAZUMDAR VS THE STATE OF ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE I.A. ANSARI THE HON'BLE MR.JUSTICE P K MUSAHARY
26	26 th	WP(C) 254/2007	SRI ARUN KUMAR ROY VS THE UNION BANK OF INDIA & ORS	Major punishment.	THE HON'BLE MR. JUSTICE B.K. SHARMA

27	26 th	WP(C) 3236/2009	MD RUSTOM ALI VS THE STATE OF ASSAM AND ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA.
28	26 th	WP(C) 3280/2010	DR. SUSHIL AGARWALLA & 6 ORS VS THE STATE OF ASSAM AND ORS	Admissions in Post Graduate Degree and Diploma courses in Medical College	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE A.K.GOSWAMI
29	26 th	WP(C) 1259/2011	DR. CHANDRA KUMAR DAS & 5 ORS VS THE STATE OF ASSAM AND ORS	Other Civil Rules	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE A.K.GOSWAMI
30	26 th	WP(C) 1260/2011	DR. NAYEM RAJA & 4 ORS VS THE STATE OF ASSAM AND ORS	Other Civil Rules	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE A.K.GOSWAMI
31	27 th	WP(C) 3087/2010	SUBANSI5RI KOIBARTA MEEN PALAN SELF-HELP GROUP VS THE COMMISSIONER & SECRETARY TO THE GOVT. OF ASSAM, FOREST DEPARTMENT & ORS.	Settlement of Fishery by the State Govt.	THE HON'BLE MR. JUSTICE B.K. SHARMA
32	30 th	WP(C) 285(SH)/2009	SHRI DINESH KUMAR PRAJAPATI VS THE UNION OF INDIA & ORS.		THE HON'BLE MR. JUSTICE B.K. SHARMA
33	31 st	WP(C) 239(SH)/2008	SHRI BINDESHWAR ROY VS THE STATE OF MEGHALAYA & ORS.		THE HON'BLE MR. JUSTICE B.K. SHARMA
34	31 st	Crl.Pet. 79/2011	SMTI HEERA BARUA VS PIUSH AGARWAL	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B D AGARWAL
35	31 st	Crl.Pet. 154/2011	RANJEEV LAL BARUAH & ORS VS PIUSH AGARWAL	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B D AGARWAL